

IN THE HIGH COURT OF ORISSA AT CUTTACK

W.P.(C) No.26786 of 2020

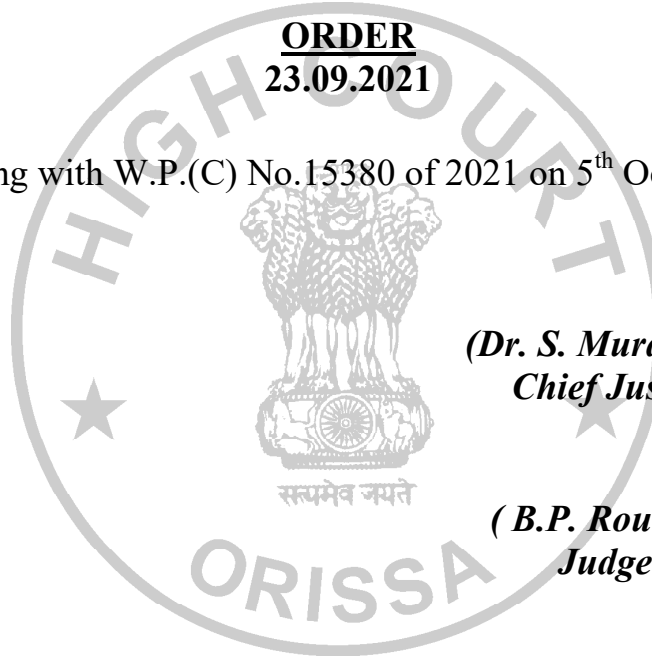
Janghyaseni Mohapatra ***Petitioner***
Mr. Omkar Devdas, Advocate
-versus-
Government of Odisha and another ***Opposite Parties***

**CORAM:
THE CHIEF JUSTICE
JUSTICE B.P. ROUTRAY**

**ORDER
23.09.2021**

Order No.

02. List along with W.P.(C) No.15380 of 2021 on 5th October, 2021.



(Dr. S. Muralidhar)
Chief Justice

(B.P. Routray)
Judge

S.K. Guin